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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	M.K. PREETHA. Adv for KSR & Co.	Counsel for Respondents	M.K. Preetha
2.	K. Howtham Kumar	Counsel for Petitioner	K. Howtham Kumar

ORDER

Counsels representing both the parties are present. Counsel for petitioner made submissions in CA 1/ 2012 and CA 1/2014. Counsel for respondents prayed for time to make reply submissions. Time is enlarged at request. Put up on 07.03.2018.

-scl-

(S VIJAYARAGHAVAN)
Member(Technical)

-scl-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)